

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 26.04.2019

NOTICE

Take notice that the matters listed on 15.05.2019 & 16.05.2019 in the Court of Chairperson will be listed as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. With	15.05.2019 & 16.05.2019	14.05.2019
2.	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	15.05.2019 & 16.05.2019	14.05.2019

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By Order
-sd/-
Registrar